

(c) Both sides are committed to work towards a fair, reasonable and mutually acceptable settlement of the boundary question. Both countries are discussing the boundary question in the framework of the India-China Joint Working Group (JWG) and India-China Expert Group (EG). The Agreement on maintenance of Border Peace and Tranquillity, signed in 1993, and the Agreement on Confidence Building Measures, signed in November 1996, will contribute to maintenance of peace and tranquillity in the border areas.

Integrated Child Development Scheme

2274. SHRI K.C. KONDAIAH : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the amount released by the Government for the implementation of Integrated Child Development Scheme in Karnataka during 1994-95, 1995-96 and 1996-97;

(b) whether it has come to the notice of the Government that large scale misappropriation had taken place in the purchase under the above scheme;

(c) if so, the steps proposed to be taken by the Government to prevent such misappropriations; and

(d) whether the Government intends to refer it to CBI for enquiry?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI) : (a) An amount of Rs. 2874.87 lacs, Rs. 4153.54 lacs and Rs. 1400.73 lacs has been released by the Central Government to the Karnataka State for implementing Integrated Child Development Services (ICDS) Scheme during 1994-95, 1995-96 and 1996-97, respectively.

(b) and (c). No, Sir. The Central Government releases funds to the States under the ICDS Scheme only for meeting the operational requirements of the ICDS projects which chiefly include payment of salaries to the Project staff, honorarium of anganwadi workers and helpers, expenses on account of petrol, oil and lubricants and rent of Anganwadi/CDPO buildings. The pattern of Central funding under the ICDS Scheme, therefore, does not have scope for the States to misappropriate central funds through purchases.

(d) Does not arise.

Working Condition of Teachers

2275. SHRIMATI GEETA MUKHERJEE :
SHRI AJAY CHAKRABORTY :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether a committee has been set up to study the working conditions of teachers in unaided schools;

(b) if so, the composition and terms and references of the said committee; and

(c) the time by which the report is expected to be submitted?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) to (c) The Department of Education in the Ministry of Human Resource Development have set up a Task Force with the following members :-

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|--|------------------|
| 1. Prof. A.K. Sharma | Chairman |
| Director,
National Council for Educational
Research and Training (NCERT) | |
| 2. Prof. B.K. Passi, | Member |
| Vice-Chairman, National Council
for Teacher Education (NCTE) | |
| 3. Prof. B.P. Khandelwal, | Member |
| Chairman, Central Board of
Secondary Education (CBSE) | |
| 4. Prof. G.L. Arora, | Member-Secretary |
| Head,
Deptt. of Education, NCERT | |
| 5. Dr. P.H.S. Rao, | Special Invitee |
| Joint Educational Adviser,
Deptt. of Education,
Ministry of Human Resource
Development. | |

The Task Force would study the functioning of private schools and evolve a

1. Model Code -

(a) For the service conditions of teachers and other related matters

(b) Transparency in the administration of private schools and their admission policies.

2. A mechanism for the disposal of grievances and possible punitive measures.

The Task Force plans to submit its report by the end of March, 1997.

New Defence Policy

2276. DR. Y.S. RAJA SEKHARA REDDY : Will the Minister of DEFENCE be pleased to state :

(a) whether a three day national seminar on National Security was held in Goa recently at which a gathering of former members of India's defence establishment expressed concern over the country's defence preparedness and stressed the need to evolve a new defence policy;

(b) if so, the names of participant's in the seminar;